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malnutrition among various socioeconomic groups particularly among those below the poverty line. They mentioned that landless agricultural labourers people living in slum areas, drought prone and remote tribal areas are vulnerable to nutritional disorders. They also pointed out that children, pregnant women an nursing mothers are in particular affected by malnutrition.

The Task Force suggested the initiation of integrated programme consisting of provision of employment, services, immunisation safe drinking water, improvement of environmental hygien_e and sanitation, health and nutrition education, public distribution clothing system, housing and programmes.

(c) The Planning Commission would take the Report of the Task Force into consideration while formulating the Plan.

गांत्र योजना रजिस्टर स्कीम

1443. श्री नागेश्वर प्रसाद शाही: क्या योजना मंत्री यह बताने की कृपा करेंगे कि गांव योजना रजिस्टर स्कीम का ब्योरा क्या है ग्रौर इसें कब तक िऋयान्वित किया जायगा ?

Village Plan Register Scheme

1443. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of PLANNING b_e pleased to state the details of the Village Plan Register Scheme and by when it will be implemented?]

रक्षा नंत्रालय में राज्य मंत्री (श्री शिव-राज बी० पाटिल) : छठी पंच वर्षीय योजना के स्राधार स्वरूप में यह परिकल्पना की गई है कि ग्रामीण गरीबों के लक्षित समुह में गरीबी को दूर करने के लिए सहायता धीर विकास के लिए निर्धारण की मल

इकाई परिवार होगा। यह एक सुझाव विचाराधीन है कि एकीकृत ग्रामीण विकास कार्यक्रम के अंतर्गत हरेक गांव में एक ग्राम योजना रजिस्टर रखा जाए जिसीं गांव में गरीब परिवारों की पूरी द्यार्थिक स्थिति, उनके लिए परिकल्पित विकास के कार्यक्रम उनको वास्तव में दी गई सहायता ग्रीर परिवार की ग्राय के विकास पर प्रभाव के संदर्भ में ऐसी सहायता की अनवर्ती कार्रवाई म्रादि दी जाएगी।

fTHE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sixth Five Year Plan Framework envisages that the household will be the basic unit of identification for assistance development for poverty eradication in the target group of the rural poor. One suggestion under consideration is that a Village Plan Register may be maintained in each village under the Integrated Rural Development Programme, which will give complete economic status of poor families in the village, the programmes of development envisaged for them, assistance actually provided to them and the follow up of such assistance in terms of impact on development of the family income etc.]

Reorganisation of the Planning Commission

1444. SHRI SHIVA CHANDRA JHA. Will the Minister of PLANNING pleased to state:

- (a) whether Government propose to reorganize the Planning Commission;
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) The Planning Commission was recon stituted in April. 1980. There is at present no proposal to reorganise H.

(b) Does not arise.